The Supreme Court Judges Library

- Established in 1937
- Then known as Federal Court Library
- Users of the library are:
  - Hon’ble Judges,
  - Senior Advocates,
  - Officers of the Registry,
  - Law Clerks attached to Hon’ble Judges
Library contains significant legal literature

- Supports the need of Hon’ble Courts and Judges
- Collection: About 2,80,000 legal documents
  - Books
  - Monographs
  - Commission Reports
  - Committee Reports
  - Government publications
  - Center and State legislations
  - Other legislative materials
Subscribes about 220 Indian and Foreign legal journals (both academic and reporting)

- Staff strength:
  85 including 14 professional librarians
The Supreme Court Judges Library

Central Library

Bench Libraries
15

Residential Libraries
31

Reference and Research Wing of Apex Court
LIBRARY AND INFORMATION SERVICES OFFERED

- Literature Search
- Case-law Retrieval
- Statutory Information such as objects and reasons of particular Act, amendments, date of enforcement of acts etc.
- Bibliography Compilation
- Reference Service
News paper Clippings

Current Awareness Service

Up-to-dateness of Bare Acts by incorporating amendments

Documentation of Govt. Gazettes for easy retrieval of rules, notifications, schemes /bylaws etc.
Inter-library Loan

Information Retrieval through Internet

Information Retrieval through CD-ROM databases & indigenous databases

Documentation of Law Commission Reports, Committee/Commission Reports & Miscellaneous Reports
LEGAL DATABASES SUBSCRIBED

- SCC ON-LINE (CD-ROM) (Database of Supreme Court Cases since 1950)
- Westlaw International (Database of Foreign Case Laws and other materials)
- **Manupatra (On-Line Legal Portal)**
  (Database of Supreme Court & all High Court Cases)

- **AIR INFOTECH**
  (Database of Case Laws of Supreme Court and all High Courts)

- **ITR (Database of Income Tax Cases)**

- **EX-CUS**
  (Database of Excise and Custom Cases)
- CORPORATE LAWS ONLINE
- DIRECT TAX LAWS ONLINE
- SERVICE TAX ONLINE
INDEGINOUS DATABASES
DEVELOPED BY
THE SUPREME COURT JUDGES LIBRARY
SUPLIS

{A Database of Supreme Court Case Laws since 1950 along with parallel citations and retrieval through famous / popular names}
SUPLIB

{ A Database of Legal articles published in Law Journals subscribed in the library}
{An online public access catalogue (OPAC) of the Supreme Court Judges Library}
LEGIS - Database of ACTS

ACT SEARCH
BILL SEARCH
SUBJECT SEARCH
ORDNANCE SEARCH
Database of Law Commission Reports

Database of Joint Committee Reports

Database of Select Committee Reports

Database of Miscellaneous Reports available in the Library
PUBLICATIONS/TOOLS DEVELOPED BY LIBRARY

- ACCESSION LIST
- CUMULATIVE ANNUAL CATALOGUE SUPPLEMENT
- INDEX TO ALL CENTRAL ACTS WITH AMENDING ACTS
INDEX TO STATE ACTS WITH AMENDING ACTS
(Separate Index for each State)

UNION CATALOGUE OF CURRENT PERIODICALS IN SUPREME COURT & HIGH COURTS’ LIBRARIES OF INDIA
HOUSE KEEPING ACTIVITIES

- Acquisition of books/statutory materials/reports etc.
- Classification of documents
- Maintenance of COURT ROOM libraries
- Maintenance of RESIDENTIAL
Indexing of articles published in Law Reports/Journals

Indexing of Case-laws

Indexing of Statutory Information/Notifications/Commission/Committee
THANK YOU